

Seventeenth Loksabha

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Title: Demand to rectify alleged discrepancies occurring in NEET examination.

DR. K. JAYAKUMAR (TIRUVALLUR): Hon. Chairman Sir, I thank you for giving me this opportunity.

I rise here to mention a few points about the NEET Examination, its discrepancies and the confusion that have taken place in it. There are quite a lot of representations made to me. One or two persons have personally met me and complained about the discrepancies that have occurred in the NEET Examination. One such complaint is from a student by name Adithya Krishna from Salem. His application number is 210410020958 and he belongs to Salem. He has appeared for the examination and applied under the Scheduled Caste category.

The hall ticket has been sent mentioning that he is appearing under Scheduled Caste category, but, when the results had been published and the merit list had been drawn, he was selected under the General Category. This was a great setback in his life. It is destroying the lives of youths. This agency, that is, National Testing Agency should act more responsibly about the future of the people.

Therefore, through you, I would request the hon. Minister to look into this matter and set right these discrepancies not only for him but also for other students. Thank you.

